

Sardar Majithia: Knowledge about airmanship is there with Air Headquarters. With their knowledge plus the available circumstantial evidence, we carry out the enquiry.

STUDENTS HEALTH SERVICE SCHEME

***761. Shrimati Tarkeshwari Sinha:** Will the Minister of Education be pleased to state:

(a) whether there is any scheme under the consideration of Government to start a Student Health Service in schools; and

(b) if so, its features?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) There is a pilot project under consideration.

(b) The scheme is in a formative stage.

Shrimati Tarkeshwari Sinha: May I know the estimated amount to be spent on this scheme?

Dr. M. M. Das: There is no scheme which will cover all parts of the country, but there is one single pilot project which is under consideration. The total expenditure for this pilot project if and when implemented, will be Rs. 1,00,000.

Shrimati Tarkeshwari Sinha: May I know whether the Government can give us an idea where the pilot project will be carried on and in what State?

Dr. M. M. Das: In Bhopal.

Shrimati Renu Chakravartty: May I know whether in this project there are both medical examination and tiffin for children?

Dr. M. M. Das: Yes. There will be medical examination and there will also be arrangements for providing some nutritious food, as well as medicines.

Shrimati Tarkeshwari Sinha: How many students are expected to be benefited under this scheme?

Dr. M. M. Das: 10,000.

CENTRAL MICA ADVISORY COMMITTEE

***762. Shri J. R. Mehta:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the members of the Central Mica Advisory Committee are nominated by Government on the recommendations of the State Governments alone and are not elected members of the various Associations representative of the mica industry and trade;

(b) whether Government have received any complaints in this regard; and

(c) whether Government have under consideration any proposals to reconstitute the Committee on a strictly representative basis?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) and (c). No, Sir.

Shri J. R. Mehta: May I know whether the election of a person as Chairman of the State Mica Association confers on him *ipso facto* all the attributes of election to the Mica Advisory Board?

Shri Kanungo: No. The State Government nominates persons to be their members of this Board and the Government of India takes them as such.

Dr. Rama Rao: May I know how many members of this Committee represent labour in mica mines?

Shri Kanungo: Labour is not represented as such.

POINT FOUR PROGRAMME

***765. Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state whether it is a fact that under the terms of our General Point Four Agreement with the United States, India is required to communicate to the U.S. Government information regarding technical assistance which has been or is being requested of other countries or of international organisations?